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Title: Requests the Hon'ble Parliamentary Affairs Minister to bring the bill for providing special Statehood for Pondicherry.

SHRI S. ARUMUGHAM (PONDICHERRY): Hon. Speaker, Sir, I want to bring to the attention of the House about the problem of bringing the Bill for special Statehood for Pondicherry State. The matter was discussed in this House in the last Session. Unanimous resolutions were passed in Pondicherry Assembly for 10 times for this purpose. The hon. Parliamentary Affairs Minister, Shri Madan Lal Khurana announced in the last Session that the Government would sanction Statehood for Pondicherry. Yesterday, the hon. Minister told that the Bill for creation of three new States would be introduced in this Session. I want to make my submission that the hon. Minister must give an assurance to introduce and pass the Bill for special Statehood for Pondicherry in this Session itself.

is here. The Minister should assure us. (Interruptions)

SHRI R. MUTHIAH (PERIYAKULAM): The Minister had given a categorical assurance to this House when I raised this issue. He should not go back in his assurance.... (Interruptions)

Lal Khurana, why do you not react? We should have your intervention.... (Interruptions)

डॉ. सी.पी.ठाकुर (पटना): सारे अखबार में जो आया है,

... (व्यवधान)

बिहार सरकार को डिसमिस किया जाए।

... (व्यवधान)